

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

54

T.C.P. No. 31/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Mr. Rajesh Gunvantrai Mehta

V/s

Healone Holistic Healthcare Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
54.	Subhas Joshi:	Advocate for Petitioners.	 08/08/17.

ORDER

TCP 31/ 397-398/NCLT/MB/MAH/2016

This Company Petition dismissed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)